

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

NO. 06/S.O./2026

Date :- 10.06.2026

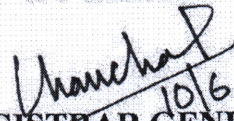
In compliance of order dated 14.05.2026 passed by Hon'ble Court in D.B. Special Appeal Writ No. 1390/2018 titled as Om Prakash V/s The State of Rajasthan, it is hereby enjoined upon all concerned that henceforth the number of adjournments shall be separately reflected in the cause list along with the case code. To ensure this compliance, the count of adjournments sought by "appellant/petitioner/applicant" OR "respondent" OR "jointly/ adjournment of case on account of any otherwise reason" shall be promptly maintained through Software/application developed for the purpose. It is further clarified that cases falling under the category of not reach shall not be considered for the purpose of adjournment count.

All the in-charge of Judicial Sections will ensure that the concerned dealing clerks shall initially, as a one-time exercise, enter the number of adjournments in every case in the software/application provided for the purpose and also ensure that in every case sent for listing the adjournment details are entered.

The Cause List in-charge shall ensure that the number of adjournments are reflected in every case before freezing of the cause list.

All the P.S/P.A etc., typing a particular order sheet, shall further personally ensure the regular updation of adjournments in the program/ application on daily basis strictly in accordance with the fact of adjournment mentioned in respective order sheet.

BY ORDER


REGISTRAR GENERAL

No. GEN/XV/108/2026/ 1298

Date : 10-06-2026

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same amongst all the concerned of Judicial Side and ensure compliance the same.
7. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
8. Deputy Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same amongst all the Private Secretary/Personal Assistant etc. for compliance.
9. All Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
10. All A.O.J./ Stamp Reporter/ Court Master, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
11. Notice Board.

Umesh
10/6
REGISTRAR GENERAL